

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
STARRED QUESTION NO. 98  
TO BE ANSWERED ON 17.12.2018**

**Board of Governors for IIMs**

**\*98. SHRI V. ELUMALAI:  
SHRI PRASUN BANERJEE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has started the process of setting up of new Board of Governors (BoG) for the Indian Institutes of Management (IIMs) under the new IIM Act, if so, the details and the objectives thereof;
- (b) whether the Government has set up any target for IIMs to constitute the new Boards and if so, the details thereof;
- (c) whether the Government has decided to immediately withdraw the Government nominees who are in excess of the provisions of the Act and if so, the details thereof;
- (d) whether the experts/some Directors of IIMs have expressed concern over the constitution of the new Board of Governors and if so, the details thereof; and
- (e) the action taken by the Government to address the concerns raised by the experts along with the manner in which the Government proposes to maintain/provide comprehensive autonomy to IIMs?

**A N S W E R  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR)**

(a) to (e): A statement is laid on the table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 98 FOR 17.12.2018 ASKED BY SHRI V. ELUMALAI AND SHRI PRASUN BANERJEE, HON'BLE MEMBERS OF PARLIAMENT REGARDING BOARD OF GOVERNORS FOR IIMs.**

(a) & (c): As per the Section (10) of the Indian Institute of Management (IIM) Act, 2017, the process of constitution of Board of Governors (BoG) has been initiated with the three ex officio members. The further process for nomination and appointment of the remaining members of BoG is currently underway by different IIMs. The Government has advised IIMs to complete the process of constitution of BoG before 15<sup>th</sup> of December 2018.

(d): No, Madam.

(e): Does not arise in view of (d) above.

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